

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.08.2025

ORDER NO. 148 of 2025

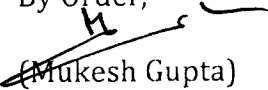
Hon'ble President is pleased to partially modify the roster order no. 108 of 2025 for **CESTAT, Hyderabad** on **13.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.08.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	ST/30309/2019 Commissioner of Central Tax, Hyderabad, GST vs. K. Ramachandra Rao Transmission & Projects Pvt. Ltd.

Note:


1. No adjournment will be granted.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar